concerning the Chinese claims over Bara-Hoti in the central sector of the Sino-Indian border; and

(b) the extent of area to which Ching has laid its claims in this sector?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) No reply has been received so far from the Chinese Government to the Indian Government's note of 17th January, 1963 regarding Bara Hoti

(b) Bara Hoti is a small pasture ground of 1½ square miles covering two miles in length and three quarter mile in breadth. However, the Chinese Government's claims in regard to Bara Hoti have varied from time to time. In 1958, they had claimed that Bara Hoti covered an area of 150 square kilometres. Later, at the Officials' Talkhs in 1960, the Chinese Government expanded their claims to 300 square miles.

## Unemployed Technical and non-Technical Personnel

825. Shri Rameshwar Tantia: Will the Minister of Labour and Employment be pleased to state the total number of unemployed technical and non-technical personnel as registered with the Employment Exchanges at the end of 1962?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malaviya):

Technica]	2,40,932
Non-technical	21,38,598

Total 23,79,530

#### Millary Pensioners

826. Shri Hem Raj: Will the Minister of Defence be pleased to state:

(a) the number of military pensioners whose temporary increment

 $wa_{\rm S}$  enhanced from April 1958, and  $wh_0$  have been paid upto the end of January, 1963; and

(b) the number of such pensioners who still await payment?

The Minister of Defence (Shri Y. B Chavan): (a) As on the 31st January 1963, for which information is available, the Controller of Defence Accounts (Pensions), Allahabad, had sanctioned the enhancement of temporary increase in pensions in 1,88,223 individual cases of various categories. According to the information available, the Pension Disbursing officers had made payments to 1,67,499 pensioners upto the end of December 1962.

(b) The number of pensioners awaiting payment of temporary increases at the enhanced rates is not readily available. The information will be laid on the Table of the House when it is received.

#### Cantt. School at Yol Khas

- 827. Shri Hem Raj: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 2844 on the 8th June, 1962 and state:
- (a) whether the proposal of the Cantonment Board, Yol Khas for handing over the Cantonment Board School, Yol Khas to the Punjab Government has been examined; and
- (b) whether any decision has been taken on it and if so, what?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The matter has been considered by the dovernment and in accordance with the existing policy, it has been decided that the present arrangements in regard to the Cantonment Board School at Yol Kharshould continue.

### 507 Army Base Workshop

828. Shrimati Renu Chakravartty:
Will the Minister of Defence be
pleased to refer to the reply given to

Unstarred Question No. 295 on the 12th November 1962 and state:

- (a) whether the individual cases of fixation of pay of re-employed pensioners and non-pensioners in revised scales of pay at 507 Army Base Workshop, Kankinarrah has been finalised; and
  - (b) if not, how long it will take?

The Minister of Defence (Shri Y. B. Chavan): (a) The fixation of pay has been finalised in 71 cases out of the 97 cases concerned.

(b) Details of service in respect of the remaining 26 cases are being verified by the administrative and audit authorities concerned. As soon as the required formalities have been completed these cases will also be finalised.

#### Cossipur Gun and Shell Factory, Dum Dum

829. Shrimati Renu Chakravartty: Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 552 on the 19th November, 1962 and state;

- (a) whether the plans for construction of type I and II quarters in Dum Dum Estate of Cossipur Gun and Shell Factory, Dum Dum have been examined; and
- (b) when construction  $i_{\mathbf{S}}$  likely to start?

The Minister of Defence Production (Shri Raghuramaiah): (a) Yes, Sir.

(b) Towards the end of 1963.

# Annual Plan for Delhi

Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri Maheswar Nalk:

Will the Minister of Planning be pleased to state:

- (a) whether the proposed Rs. 27 crore annual plan of Delhi for 1963-64 is going to be reduced; and
  - (b) if so, to what extent?

The Deputy Minister in the Ministry of Labour and Employment and Planning (Shri C. R. Pattabhi Ramau):
(a) and (b). After discussions with the representatives of the Delhi Administration, the outlay agreed to for the Annual Plan 1963-64 amounts to Rs. 25.08 crores.

#### Employment situation in Kerala

831. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Central Government received thee report of the Statistics Department of the Kerala Government in respect of the employment situation in Kerala;
- (b) if so, the recommendations given in this report for the alleviation of the problem of unemployment in Kerala; and
- (c) whether Government propose to take any action on this report?

The Deputy Minister in the Ministry of Labour and Employment and Planning (Shri C. R. Pattabhi Raman): (a) Yes.

- (b) The report does not contain any recommendation for the alleviation of unemployment.
- (c) It is for the Government of Kerala to initiate action on the report.

## Tibetan refugees in NEFA

832. 
Shri P. C. Borooah:
Shri D. C. Sharma:

Will the Prime Minister be pleased to state:

- (a) whether inflow of Tibetan refugees into NEFA continues;
- (b) if so, the latest position as to the total number of such refugees in NEFA and how many of them have been rehabilitated; and
- (c) the steps taken to screen out subversive elements from out of these refugees?